

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 872

TO BE ANSWERED ON JULY 21, 2022

HOUSES UNDER ARHCs

NO. 872. DR. SANJAY JAISWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the targets of houses under Affordable Rental Housing Complexes (ARHCs) to be refurbished by the end of this year;**
- (b) the details of the number of beneficiaries to avail the scheme by the end of this year including in Bihar; and**
- (c) the total expenditure likely to be incurred by the Government in the implementation of the scheme during the next five years?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/ poor near their workplace. This scheme is being implemented through two models as under:

- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies,**

ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land.

Further, the details of ARHCs scheme are available at <http://arhc.mohua.gov.in/filesUpload/Operational-Guidelines-of-ARHCs.pdf>.

Under Model-1 of the scheme, 5,548 houses have been converted into ARHCs from States/ Union Territories (UTs) of Chandigarh, Gujarat, Rajasthan, Uttarakhand and Jammu & Kashmir. Under Model-2 of the scheme, so far, proposals for construction of 80,273 new ARHC units have been sanctioned. The State-wise details of proposals sanctioned under Model-2 is at Annexure. No proposal has been received from any Public/ Private Entity from Bihar.

(c): The period of implementation for ARHCs scheme was upto 31.03.2022 for sanction of new houses. However, funding will continue for next 18 months for completion of the units already sanctioned till 31.03.2022. So far, the Ministry has sanctioned 80,273 new ARHC units for construction by Public/ Private Entities with a provision of ₹178.28 crore as Technology Innovation Grant for use of innovative construction technologies. Out of which, ₹83.26 crore has been released to Building Materials and Technology Promotion Council (BMTPC) for further release to Public/ Private Entities.

Annexure referred in reply to LS USQ No. 872 due for answer on 21.07.2022

**State/ UT-wise details of ARHC units sanctioned for construction by Public/
Private Entities under Model-2 of the Scheme**

S. No.	Name of City/State	Total Units
1	Sriperumbudur, Tamil Nadu	18,112
2	Sriperumbudur, Tamil Nadu	3,969
3	Hosur, Tamil Nadu	11,500
4	Chennai, Tamil Nadu	18,720
5	Chennai, Tamil Nadu	1,040
6	Raipur, Chhattisgarh	2,222
7	Kampur Town, Assam	2,222
8	Prayagraj, Uttar Pradesh	1,112
9	Surat, Gujarat	453
10	Chennai, Tamil Nadu	5,045
11	Nizampet, Telangana	14,490
12	Kakinada, Andhra Pradesh	736
13	Vizianagram, Andhra Pradesh	652
Total		80,273